

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-507**  
IB-529/ND/2022  
IA/2202/2023, IA/2381/2023

**IN THE MATTER OF:**

Kay Iron Works (Yamunanagar) Pvt. Ltd.

**.....Applicant**

**Vs.**

Ghanaram Infraengineers Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 09.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Tanmay Gupta, Adv.

For the Respondent : Mr. Rajiv Bhal, Mr. Ashish Garg, Adv.

**ORDER**

**IA/2202/2023 & IA/2381/2023:-**

Ld. Counsel on behalf of the Applicant is present. Proxy Counsel on behalf of the Non-Applicant is present and submitted that the main counsel is not available today therefore sought adjournment. Ld. Counsel on behalf of the Applicant has no objection if the adjournment is granted. List these applications on **05.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**